

DIVISION BENCH

S-7

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/111(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH JULY 2024

IN THE MATTER OF	GATI KINTESU EXPRESS PVT LTD VS MPS FOOD PRODUCTS LTD
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearances via video conference/physically

ORDER

1. None appears for the parties.
2. Registry is directed to issue notice to both the sides for their appearance by way of speed post and e-mail and place the tracking information on record.
3. Ld. Counsel for the petitioner is directed to make this petition IBC compliant.
4. Post this matter on **13.08.2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**